



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

original
Application No. 1196 of 200 2
Applicant(s) Binaya Kr Biswal Respondent(s) oel
Advocate for Applicant(s) M/s. C. R. Nandy Advocate for Respondent(s) N. R. Tripathy
B. N. Behara
T. K. Khuntia

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

280 for 13 50% fhd

For Regn Pl.

21.01.03

21.01.03

Defects removed.
for regn pl.

10.02.03

10.02.03

Registry

10.02.03

14.2.03

On the prayer made on behalf of
Shri C.R. Nandy, adjourned to
18.2.03.

Vice-Chairman 14/2

Member (T)

18.2.03

On the prayer of the
applicant's counsel, this O.A. is
disposed of as withdrawn.

Vice-Chairman 18/2

Member (T)

For Admin Pl.

Bench